

High Court of Sikkim

Record of proceedings

WP(PIL) No.13 of 2018

Nima Tamang

Petitioner

VERSUS

State of Sikkim and Others

Respondents

Date : 29-10-2018

CORAM :

**THE HON'BLE ACTING CHIEF JUSTICE
MRS. JUSTICE MEENAKSHI MADAN RAI
THE HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, JUDGE**

For Petitioner

Mr. Passang Tshering Bhutia, Advocate.
Mr. Sishir Mothay, Advocate.

For Respondents

ORDER

Rai, ACJ

Learned Counsel for the Petitioner seeks to withdraw the Writ Petition with a prayer to file afresh, if so advised.

Considered and ordered accordingly.

WP(PIL) No.13 of 2018 stands disposed of as withdrawn as also I.A. No.01 of 2018.

Judge
29-10-2018

Acting Chief Justice
29-10-2018

Index : Yes/No

Internet : Yes/No